

**2024**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**  
**NOTIFICATION**

**No. 6980-RG**

**The 8<sup>th</sup> August, 2024**

In continuation of the Hon'ble Court's earlier Notification bearing no. 6746-R(JS) dated 31.07.2024, it is further notified for general information of all concerned that the following 99 (ninety-nine) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate, duly confirmed in service are, in order of seniority, eligible and coming under the zone of consideration in the process of selection for promotion to Civil Judge (Senior Division)/CJM/ACJM towards filling up the 33 vacancies declared in the cadre for the year 2024.

The eligible Judicial Officers are hereby directed to upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested Judgments, preferably of the relevant year i.e. 2023-2024 in the PIS Portal (under Promotion Tab) of the Hon'ble Court between 12<sup>th</sup> August to 27<sup>th</sup> August, 2024, positively. If Judgments of current year are not available, Judgment delivered during previous posting may alternatively be uploaded.

A guide for uploading the Judgments is available at <https://www.calcuttahighcourt.gov.in/Notice-Files/promotion-notice/9427> that may be consulted with by the participating officers prior to uploading the requisite judgments.

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Smt. Alakananda Sarkar	Judicial Magistrate, 3 <sup>rd</sup> Court, Siliguri, Darjeeling
2.	Sri Prosenjit Bose	Civil Judge (Junior Division)-cum-Judicial Magistrate, Dinhata, Coochbehar
3.	Smt. Nita Sarkar	Judicial Magistrate, 4 <sup>th</sup> Court, Serampore, Hooghly
4.	Sri Kuntal Chatterjee	Judicial Magistrate, 13 <sup>th</sup> Court, Calcutta
5.	Sri Pradip Bandyopadhyay	Registrar, Presidency Small Cause Court, Calcutta
6.	Smt. Juin Datta	Judicial Magistrate, 22 <sup>nd</sup> Court, Calcutta
7.	Sri Rupendra Nath Bose	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sealdah, South 24-Parganas
8.	Smt. Arpita Hira	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sadar, Paschim Medinipur
9.	Smt. Stotri Saha	Civil Judge (Junior Division), 5 <sup>th</sup> Court, Sadar, Howrah
10.	Sri Sourav Subba	Judicial Magistrate, Bongaon, North 24-Parganas
11.	Smt. Tamali Ghosh	Civil Judge (Junior Division), 4 <sup>th</sup> Court, Alipore, South 24-Parganas
12.	Sri Indraneel Chakraborty	Judicial Magistrate, 2 <sup>nd</sup> Court, Raghunathpur, Purulia
13.	Sri Jayanta Bhattacharya	Principal Magistrate, Juvenile Justice Board, Calcutta
14.	Sri Debasish Barman	Civil Judge (Junior Division), Buniadpur, Dakshin Dinajpur
15.	Smt. Anusha Lama	Judicial Magistrate, 5 <sup>th</sup> Court, Sadar Howrah
16.	Sri Debasish Banerjee	Judicial Magistrate, 1 <sup>st</sup> Additional Court, Basirhat, North 24-Parganas
17.	Sri Saurav Dey	Judicial Magistrate, Kharagpur, Paschim Medinipur
18.	Sri Nilanjan Paladhi	Judicial Magistrate, 5 <sup>th</sup> Court, Sadar, Paschim Medinipur
19.	Smt. Keya Sarkar	Principal Magistrate, Juvenile Justice Board, Nadia
20.	Sri Somnath Das	Judicial Magistrate-cum-Civil Judge (Junior Division), Mayabunder, Andaman & Nicobar Islands
21.	Sm. Namrata Singh	Judicial Magistrate, 5 <sup>th</sup> Court, Calcutta
22.	Smt. Dibyasree Das	Principal Magistrate, Juvenile Justice Board, North 24-Parganas
23.	Smt. Soroshi Goswami	Judicial Magistrate, 6 <sup>th</sup> Court, Sadar, Howrah
24.	Smt. Krishnakoli Mukherjee	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Tamluk, Purba Medinipur
25.	Smt. Chandrani Chakraborty	Judicial Magistrate, 20 <sup>th</sup> Court, Calcutta
26.	Sri Debabrata Biswas	Judicial Magistrate, 7 <sup>th</sup> Court, Calcutta
27.	Mr. Shrinivas Prasad Shah	Judicial Magistrate, Additional Court, Lalbagh, Murshidabad
28.	Smt. Monila Bhutia	Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Coochbehar

29.	<b>Smt. Tsering Choden</b>	Judicial Magistrate, 16 <sup>th</sup> Court, Calcutta
30.	<b>Shri Abhishek Manna</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Asansol, Paschim Bardhaman
31.	<b>Smt. Bejoyita De</b>	Judicial Magistrate, 8 <sup>th</sup> Court, Calcutta
32.	<b>Smt. Annu Gupta</b>	Judicial Magistrate, 10 <sup>th</sup> Court, Calcutta
33.	<b>Smt. Himanshi</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Siliguri, Darjeeling
34.	<b>Shri Prem Prakash Chaturvedi</b>	Civil Judge (Junior Division), Khatra, Bankura
35.	<b>Shri Vikramjit Sen</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Garbeta, Paschim Medinipur
36.	<b>Shri Shivam Mishra</b>	Leave Reserve Officer, Barasat, North 24-Parganas
37.	<b>Shri Aneek Banerjee</b>	Civil Judge (Junior Division), Sadar, Purulia
38.	<b>Smt. Sreeparna Routh</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Calcutta
39.	<b>Smt. Sarmistha Bose</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Sadar. Howrah
40.	<b>Shri Banibrata Datta</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Bolpur, Birbhum
41.	<b>Sk. Mohammed Arif Hasan</b>	Civil Judge (Junior Division)- cum- Judicial Magistrate, Kurseong, Darjeeling
42.	<b>Smt. Soma Das</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Additional Court, Contai, Purba Medinipur
43.	<b>Smt. Aparna Chatterjee</b>	Principal Magistrate, Juvenile Justice Board, Darjeeling
44.	<b>Smt. Deepti Chanda</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sadar, Purba Bardhaman
45.	<b>Shri Souvik Ghosh</b>	Judicial Magistrate-cum- Civil Judge (Junior Division), 1 <sup>st</sup> Court, Port Blair, Andaman & Nicobar Islands
46.	<b>Shri Chandan Pramanik</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Bishnupur, Bankura
47.	<b>Shri Manojit Sarkar</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Alipurduar
48.	<b>Shri Dhritiman Mondal</b>	Civil Judge (Junior Division), Additional Court-cum-Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Purulia
49.	<b>Shri Himadri Kumar Nath</b>	Judicial Magistrate, 19 <sup>th</sup> Court, Calcutta
50.	<b>Shri Niladri Kumar Nath</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Berhampore, Murshidabad
51.	<b>Ms. Sabilaa Rahaman</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Sealdah, South 24-Parganas
52.	<b>Shri Atin Malik</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Contai, Purba Medinipur
53.	<b>Sri Saikat Sarkar</b>	Judicial Magistrate, Kandi, Murshidabad
54.	<b>Sri Arvind Gourisaria</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Purba Bardhaman
55.	<b>Md. Tarik Ferdous</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Howrah
56.	<b>Sri Kallol Ghosh</b>	Judicial Magistrate, Railway Court, NJP, Jalpaiguri
57.	<b>Smt. Priyanka Pradhan</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Dinhata, Coochbehar
58.	<b>Smt. Shatarupa Ghosh</b>	Judicial Magistrate, 12 <sup>th</sup> Court, Calcutta
59.	<b>Smt. Pinki Rani Das</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Durgapur, Paschim Bardhaman
60.	<b>Sri Ashok Halder</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Ranaghat, Nadia
61.	<b>Ms. Fatima Firdaus</b>	Principal Magistrate, Juvenile Justice Board, Howrah
62.	<b>Ms. Sanchita Saha</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Uluberia, Howrah
63.	<b>Ms. Kadambari Adhikari</b>	Municipal Magistrate, 4 <sup>th</sup> Court, Calcutta
64.	<b>Ms. Priyanka Shaw</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Lalbagh, Murshidabad
65.	<b>Ms. Sweety Yadav</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Ranaghat, Nadia
66.	<b>Sri Parijat Chakraborty</b>	Judicial Magistrate-cum-Railway Magistrate, 4 <sup>th</sup> Court, Sealdah, South 24-Parganas
67.	<b>Ms. Pradipta Bhattacharya</b>	Principal Magistrate, Juvenile Justice Board, Paschim Medinipur
68.	<b>Ms. Sweta Srivastava</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Sealdah, South 24-Parganas
69.	<b>Sri Tanmoy Roy</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Barrackpore, North 24-Parganas
70.	<b>Sri Ganesh Das</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Kandi, Murshidabad
71.	<b>Md. Nurjaman Khan</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Ranaghat, Nadia
72.	<b>Ms. Sosanna Rai</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Bishnupur, Bankura
73.	<b>Ms. Arshia Mustaque</b>	Principal Magistrate, Juvenile Justice Board, Jalpaiguri
74.	<b>Ms. Priyanka Zimba</b>	Civil Judge (Junior Division), Balurghat, Dakshin Dinajpur
75.	<b>Ms. Sujata Mondal</b>	Judicial Magistrate, 7 <sup>th</sup> Court, Alipore, South 24-Parganas
76.	<b>Sri Miftahul Israr</b>	Judicial Magistrate, Dantan, Paschim Medinipur
77.	<b>Sri Nishan Mazumdar</b>	Judicial Magistrate, Bidhannagar, North 24-Parganas
78.	<b>Mr. Moyazzem Hossain</b>	Principal Magistrate, Juvenile Justice Board, South 24-Parganas

79.	<b>Ms. Arshi Hasmat</b>	Principal Magistrate, Juvenile Justice Board, Uttar Dinajpur
80.	<b>Mr. Debayan Ganguly</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Katwa, Purba Bardhaman
81.	<b>Ms. Saptamita Das</b>	Judicial Magistrate, Sadar, Kalimpong
82.	<b>Ms. Sayantani Choudhury</b>	Principal Magistrate, Juvenile Justice Board, Purba Bardhaman
83.	<b>Ms. Neha Sharma</b>	Law Officer, Transport Directorate, West Bengal
84.	<b>Ms. Nabanita Chatterjee</b>	Judicial Magistrate, Islampur, Uttar Dinajpur
85.	<b>Ms. Riha Trivedi</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Jangipur, Murshidabad
86.	<b>Mr. Sourav Das</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Islampur, Uttar Dinajpur
87.	<b>Mr. Amit Chakraborty-II</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Alipore, South 24-Parganas
88.	<b>Ms. Seuli Roy</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Serampore, Hooghly
89.	<b>Ms. Nilanjana Bandyopadhyay</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Diamond Harbour, South 24-Parganas
90.	<b>Ms. Sumana Saha Roy</b>	Civil Judge (Junior Division), 4 <sup>th</sup> Court, Sadar, Howah
91.	<b>Ms. Sumita Deb Roy</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sadar, Purulia
92.	<b>Ms. Koyel Pradhan</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Jangipur, Murshidabad
93.	<b>Ms. Satarupa Roy</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Asansol, Paschim Bardhaman
94.	<b>Ms. Nabanita Nandy</b>	Civil Judge (Junior Division), Chanchal, Malda
95.	<b>Ms. Anasuya Dey</b>	Civil Judge (Junior Division), Suri, Birbhum
96.	<b>Mr. Samitinjoy Pal</b>	Judicial Magistrate, Lalbagh, Murshidabad
97.	<b>Ms. Nasrina Parveen</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Diamond Harbour, South 24-Parganas
98.	<b>Ms. Bishakha Chaudhury</b>	Judicial Magistrate, 18 <sup>th</sup> Court, Calcutta
99.	<b>Mr. Arindam Chakraborty-II</b>	Principal Magistrate, Juvenile Justice Board, Dakshin Dinajpur

The office of Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted for further information on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

**Sd/-**  
**Registrar General-cum-**  
**Secretary, Selection Board**

**2024**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**

**No. 6981-RG**

**Dated, Calcutta, the 8<sup>th</sup> August, 2024**

**From :** Smt. Chaitali Chatterjee (Das),  
Registrar General,  
High Court, Appellate Side,  
Calcutta

**To :** (1) All the District Judges of West Bengal,  
Including Andaman & Nicobar Islands.  
(2) The Chief Judge, City Sessions Court, Calcutta,  
(3) The Chief Judge, Presidency Small Causes Court, Calcutta

**Sub:** *Direction for the eligible 99 (ninety-nine) W.B.J.S. Officers in the cadre of Civil Judge (Junior Division)/Judicial Magistrate coming under the zone of consideration in the process of selection for promotion to the cadre of Civil Judge (Senior Division)/CJM for the year 2024.*

Sir/Madam,

In enclosing herewith a copy of the Hon'ble Court's Notification bearing no. 6980-RG dated 08.08.2024, duly published in the Court's Website which is self explicit on the above subject, I am directed to request you to ask the eligible Judicial Officers posted in your Judgeship to upload the requisite **10 copies (5 Civil & 5 Criminal) of their contested Judgements**, delivered during the relevant year i.e. 2023-2024 in the PIS Portal (under Promotion Tab) of the Hon'ble Court between **12<sup>th</sup> August to 27<sup>th</sup> August, 2024 positively** for the purpose of evaluation in the selection process. If Judgements of current year are not available, Judgement delivered during previous posting may alternatively be uploaded for the purpose.

The participating officers may also be informed that a guide for uploading judgments is available at <https://www.calcuttahighcourt.gov.in/Notice-Files/promotion-notice/9427> which may be consulted with prior to uploading their judgments.

Yours faithfully,

**Sd/-**

**Registrar General**